

341	<i>Written Answers</i>	SRAVANA 12, 1909 (SAKA)	<i>Written Answers</i>	342
	Airport at Pithoragarh, U.P.	1984-85	Rs. 31.83 crores	
		1985-86	Rs. 79.75 crores	
1293.	SHRI M. RAGHUMA REDDY: SHRI V. SOBHANADREES- WARA RAO: SHRI D.N. REDDY:	1986-87	Rs. 101.76 crores	

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government has sanctioned the proposal to build an airport in district Pithoragarh, Uttar Pradesh;

(b) If so, whether the work has been started; and

(c) if so, the progress made so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE ON THE MINISTRY OF TOURISM (SHRI JAGADISH TYTLER) : (a) The National Airports Authority has no plans to build an airport in district Pithoragarh, Uttar Pradesh.

(b) and (c). Do not arise.

Utilisation of Natural Calamities Assistance by Maharashtra

1294. SHRI GURUDAS KAMAT: Will the Minister of AGRICULTURE be pleased to state the central assistance given to Maharashtra for combating natural calamities like drought and flood drought and floods during the last three years, and the amount utilised out of it, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): Ceiling of expenditure approved for Central assistance to Maharashtra for meeting calamities like floods and drought during the last three years are as under:-

The State Government is reported to have utilised year-wise the entire amount approved for the purpose.

Allotment of Flats to Residents of Slum Areas of Delhi

1295. SHRIMATI D.K. BHANDARI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 1937 on 9th March, 1987 regarding allotment of flats to residents of slum areas of Delhi and state:

(a) whether it is a fact that some priority list of registered persons has been prepared;

(b) if so, the details thereof;

(c) the eligibility of registered persons for allotment of flats;

(d) the terms and conditions of allotment of flats with specific mention of mode of payment to be made by registered applicants;

(e) the progress made by Slum Wing of DDA in respect of allotment of built up flats to registered persons as on 30th June, 1987; and

(f) the time by which all registered persons will be allotted proposed built up flats?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). Yes, Sir. A common provisional priority list has been drawn for general category, widows, war widows, and physically handicapped registrants. A separate list has been drawn for SC/ST.

(c) and (d). The residents of Notified Slum areas, Jhuggi Jhonpries Resettlement colonies, Slum Resettlement Colonies, Jhuggi clusters, Urban Villages and Unauthorised Colonies in Delhi would be eligible for allotment of flats. The registrant must be adult, citizen of India, a resident of Delhi. Payment would be received 50% on cash basis and 50% on hire purchase basis.

(e) Upto 30th June 1987, 410 allotments have been made to the registered widows.

(f) All the registered persons are expected to be provided allotment within three to four years approximately. However, this depends upon the financial aid to be received from the Government.

Telecast of Feature Films

1296. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of feature films telecast by Doordarshan during 1986 with break-up regarding country of origin and the languages;

(b) whether any films which had been originally telecast during 3 preceding years were retelecast during 1986;

(c) whether the Doordarshan selects films and approaches the producers of films or whether the selection is limited to the films offered by the producers?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) The total number of feature films telecast by Doordarshan in the National Network during 1986 is 112. The country-wise/language-wise break-up of the films is as follows:-

Country	Language	Number of films
U.K.	English	1
U.S.A.	English	4

U.S.S.R. Russian (Dubbed/
subtitled in
English) 6

Indian English 1

Hindi 58

Regional Languages 43

(b) No film was re-telecast in the National Network in 1986 within three years.

(c) Mostly films are selected from among the offers received from producers/right holders. However, there is no bar to Doordarshan approaching producers of notable films to offer their films for telecast.

12.00 hrs.

[English]

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir, on Friday we raised the question of privilege against Mr. Brahma Dutt... (Interruptions.)

[Translation]

MR. SPEAKER: One by one. What are you doing, please sit down.

[English]

PROF. MADHU DANDAVATE: Mr. Speaker, let me make a submission as to what happened on Friday Mr. Deputy-Speaker said, our privilege notice has been referred to the Minister, when we asked what happened to our notices against Mr. Brahma Dutt. Today your office has given a small note prepared by Mr. Brahma Dutt giving his explanation about the points which we had raised. We want to tell you, we are not at all satisfied and we feel that he has given untruth to the House on the 31st of March...

MR. SPEAKER: You can refer it back to me.